

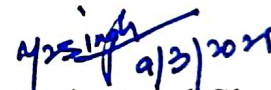
Order No.63/RG/Spl/Misc. Dated:- 09.03.2021

ORDER

Re: Situation arising due to outbreak of
the novel coronavirus (COVID-19)

In partial modification of Order No. 62/RG/Spl/Misc. dated 05.03.2021, Hon'ble the Chief Justice has been pleased to order that cases listed before the Hon'ble Division Bench presided over by Hon'ble the Chief Justice will be taken up through Video Conference on 10.03.2021.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


(Yashwinder Paul Singh)
O.S.D. Judicial (Listing)
For Registrar General
09.03.2021